

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

C.P. No. 548/2017 in
O.A. No. 762/2017

New Delhi, this the 18th day of January, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

1. Gurubachan Singh
Designation : T.G.T.
Post of Group 'C'
S/o Late Shri Harphool Singh
R/o House No. 181, Gali No.11
Roshan Vihar, East Sadat Pur
Karawal Nagar, Delhi -110094.
2. Mukesh Kumar
Designation : T.G.T.
Post of Group 'C'
S/o Late Hari Singh
R/o 250 /13, Than Singh Nagar,
Anand Parwat, New Delhi-110005. .. Petitioners

(By Advocate : Ms. Sriparna Chatterjee for Ms. Geetanjali Mohan)

Versus

1. Shri Anil Kumar Singh,
Secretary
Department of Social Welfare,
Administration Branch,
Government of National Capital of Delhi.
Government Lady Noyce Senior Secondary
School for Deaf,(GLNS) Complex
Delhi Gate, Delhi-110002.
2. Shri S.P. Singh, Director
Department of Social Welfare
Government of National Capital of Delhi.
Government Lady Noyce Senior Secondary
School for Deaf, (G.L.N.S.) Scomplex
Delhi Gate, Delhi -110002. .. Respondents

(By Advocate : Shri Anmol Pandita for Shri Vijay Pandita)

ORDER (ORAL)**By Mr. V. Ajay Kumar, Member (J)**

When this matter is taken up for hearing, it is submitted that the orders of this Tribunal have been complied with.

2. Accordingly, the CP is closed and notices are discharged. However, the petitioners are at liberty to avail their remedies, in accordance with law, if they are still having any other grievance.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar)
Member (J)

/Jyoti /